

THE
PARLIAMENTARY DEBATES

Dated.....25.11.2014

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

1223

HOUSE OF THE PEOPLE

Wednesday, 2nd December, 1953

The House met at Half Past One
of the Clock.

[MR. SPEAKER in the Chair.]

QUESTIONS AND ANSWERS

(See Part I)

2-30 P.M.

PAPERS LAID ON THE TABLE.

STATEMENTS UNDER SUB-SECTION (2) OF
SECTION 16 OF TARIFF COMMISSIONS
ACT.

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): I beg to lay on the Table, a copy each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951, namely:—

(i) Report of the Tariff Commission on the continuance of protection to the Ferrosilicon industry.

(ii) Ministry of Commerce and Industry Resolution No. 17(1)—T.B./53, dated the 28th November, 1953.
(Placed in Library. See No. S—181/53)

(iii) Report of the Tariff Commission on the continuance of protection to the Pencil industry.

(iv) Ministry of Commerce and Industry Resolution No. 44(2)—T.B./53, dated the 21st November, 1953.

(v) Statement under proviso to section 16(2) of the Tariff Commission Act, 1951, explaining the reasons why

568 P. S. D.

1224

a copy each of the documents referred to in (iii) and (iv) above could not be laid within the prescribed period.

(Placed in Library. See S—180/53.)

(vi) Report of the Tariff Commission on the continuance of protection to the Button industry.

(vii) Ministry of Commerce and Industry Resolution No. 45(1)—T.B./53, dated the 28th November, 1953.

(viii) Ministry of Commerce and Industry Notification No. 45(1)—T.B./53, dated the 28th November, 1953.

(Placed in Library. See No. S—179/53.)

NOTIFICATION No. S.R.C. 1856 DATED
THE 1ST OCTOBER, 1953.

Shri T. T. Krishnamachari: I beg to lay on the Table, under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951 a copy of the Ministry of Commerce and Industry Notification No. S.R.O. 1856 dated the 1st October, 1953.

(Placed in Library. See No. S-184/53.)

NOTIFICATIONS BY MINISTRY OF COMMERCE AND INDUSTRY

Shri T. T. Krishnamachari: I beg to lay on the Table a copy each of the following notifications issued by the Ministry of Commerce and Industry, namely:—

(i) Notification No. S.R.O. 1855 dated the 1st October, 1953.

(ii) Notification No. S.R.O. 1857 dated the 1st October, 1953.

(iii) Notification No. S.R.O. 1858 dated the 1st October 1953.

(Placed in Library. See No. S-184/53.)